

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUMAN AGRITECH LIMITED Date of Commencement of Liquidation: 13-01-2021; List of Stakeholders as on Date: 06-03-2021; Name of IP: Mr. Gopal Krishana Saraswat; Process Number: 1; Last 5 digitof registration number: 11076

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2870806		2870806				NA
3	Secured financial creditors	2	1149301666	2	1135577026			13721336.00	NA
4	Unsecured financial creditors	5	412785520	5	1078484264			39257431.84	NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	5373236	1	5373236				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	686665962.59	9	519448242.98		69888477.50	97329242.11	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		17	2256997190.59	17	2741753574.98	0	69888477.5	150308009.95	